

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

RA 84/2017 in
OA 3317/2013

New Delhi, this the 17th day of April, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)**

1. Dr. Vivek Ranjan Biswas,
S/o Late Mr. N.N.Biswas,
Scientist 'G' (Retd), DRDO,
R/o D-II/12, East Kidwai Nagar,
Near INA Market,
NEW DELHI-110023
2. Mr. Virinder Dev Grover,
S/o Late Mr. Satya Dev Grover,
Scientist 'F' (Retd), DRDO,
R/o Flat No.41, Manocha Apartments,
Vikas Puri, NEW DELHI-110018
3. Mr. Prakash Chandra Kandelwal,
S/o Late Mr. Ram Swaroop Khandelwal,
Scientist 'F', DRDO,
R/o V/1, Raksha Vihar, 182,Taj Road,
Sadar, AGRA CANTT-282001
4. Mr. Pushkar Raj,
S/o Late Mr. Holkar Singh,
Scientist 'F', DRDO,
R/o C-5, MS Flats, Tilak Lane,
NEW DELHI-110003
5. Mr. Radhey Shyam Gauba,
S/o Mr Diwan Chand,
Scientist 'F', DRDO,
R/o 4/233, Shivaji Nagar,
GURGAON (Hayana)-122001
6. Mr. Sudhish Kumar Rastogi,
S/o Mr. Shiv Kumar Rastogi,
Scientist 'F', DRDO,
R/o D-II/6, Subramaniya Bharti Marg,
Pandara Park, New Delhi-110003
7. Ms. Alka Suri,
W/o Mr. Rakesh Suri,

Scientist 'F', DRDO,
R/o G-576, Florence Homes,
Sushant Lok-II, Sector-57,
GURGAON (Haryana)-122011

8. Ms.Anita Sehgal
D/o Mr. Madan Khanna,
Scientist 'F', DRDO,
R/o A-12, Second Floor,
Defence Colony,
NEW DELHI-110024

9. Mr. Babul Banerjee,
S/o Late Mr. Anil Chandra Banerjee,
Scientist 'F', DRDO,
R/o J-3/3, M.S. Flats,
Sector-13, R.K.Puram,
NEW DELHI-110066

10. Mr. Ganga Prasad Rai,
S/o Late Mr. Jagdamba Rai
Retd. Scientist 'G', DRDO
R/o 67/4, Raksha Vihar,
Capt.Roop Singh Stadium Road,
GWALIOR-474002

11. Mr. Ram Bhushan Aggarwal,
S/o Dr. R.R.Agarwal,
Retd. Scientist 'F', DRDO
R/o 1-5/25,Sctor-16, Rohini,
DELHI-110089

.... Applicants

Versus

1. UNION OF INDIA
Department of Personnel & Training,
Ministry of Personnel, Public Grievances
and Pensions, North Block,
NEW DELHI-110 011
Through its Secretary
2. Department of Defence Research & Development,
Ministry of Defence, Govt. of India
DRDO Bhawan, Rajaji Marg,
NEW DELHI-110105
Through its Secretary

ORDER (In Circulation)

Mr. P.K. Basu, Member (A)

This Review Application (RA) has been filed against the order dated 21.02.2017 passed in OA 3317/2013.

2. We have gone through the RA. We do not find anything in RA which suggests an error apparent on the face of the record or any other sufficient reason for a review. In this regard, the Hon'ble Supreme Court has settled the law. We refer, in particular, to the judgments of the Hon'ble Supreme Court in **Kamlesh Verma Vs. Mayawati and others**, (2013) 8 SCC 320 and **State of West Bengal and others Vs. Kamalsengupta and another**, (2008) 8 SCC 612.

3. The RA being an attempt to reargue the case, cannot be entertained. It is, therefore, dismissed in circulation.

(P.K. Basu)
Member (A)

(V. Ajay Kumar)
Member (J)

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